

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

101. C.P.(IB)-1299(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.04.2024**

NAME OF THE PARTIES: Prakash Kirtilal Mehta

V/s.

C Mahendra International Ltd.

Appearance:

For the Petitioner: Adv. Nausher Kohli

For the Respondent: Adv. Ashish Pyasi a/w Adv. Avinash R Khanolkar and
Adv. Surekha Yadav for the Respondent

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Heard the arguments on both sides.

Parties to file written submissions not exceeding 3 pages. List on **03.05.2024**
for filing written submissions.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)